

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:857  
ANSWERED ON:19.03.2012  
NEW GUIDELINES FOR NOISE POLLUTION  
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**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether any new guidelines have been issued by the Union Government to State Governments to control noise pollution;
- (b) if so, the details thereof; and
- (c) the steps Government has taken to ensure strict compliance of these guidelines?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)&(b) : The Noise Pollution (Regulation and Control) Rules, 2000 are in place since year 2000 which have been amended in January, 2010 through a Gazette Notification. Salient guidelines of the said amendment are : (i) Stress laid on making the night time (10.00 pm – 6.00 am) less noisy; (ii) 'Public place' defined and the occupant of a public place required to restrict the volume of public address system, etc.; (iii) Similarly, the occupant of a private place required to restrict the volume of music system, etc.; and (iv) A duty cast upon the concerned State Governments to specify in advance, the number and particulars of days, not exceeding fifteen in a year, on which 2 hours exemption (10.00 pm to 12.00 midnight) would be operative.

(c) : A letter was written in February, 2010 to all Chief Secretaries of States and Union Territories, for ensuring compliance of above guidelines.